

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/472/2014

HYDERABAD, this the 22nd day of January, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

K.C. Mahapatro,
S/o. Sri A.R. Mahapatro,
Aged 39 years, Occ: TCM (MCM),
Station Workshop EME,
R/o.32-67/18/1A,
Balaji Colony, R.K. Puram,
Secunderabad - 56.

... Applicant

(By advocate: T. Arunachalam)

Vs

1. The Government of India rep. by its Secretary,
Ministry of Defence,
New Delhi.
2. The Commander, HQ,
Base Workshop Group,
EME, Meerut Cantt.
3. The Commanding Officer,
Station Workshop
EME Type-H
Pin - 900 453, C/o. 56 APO.

... Respondents

(By advocate: Mrs. K. Rajitha, Sr. CGSC)

ORDER (ORAL)

Hon'ble Mr. Ashish Kalia, Judl. Member



None present for the applicant. Hence, the O.A. is dismissed for non-prosecution. No order as to costs.

***(B.V. SUDHAKAR)
ADMN. MEMBER***

***(ASHISH KALIA)
JUDL. MEMBER***

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